GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:3598 ANSWERED ON:08.08.2017 Noise Pollution Singh Shri Uday Pratap

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- a) whether attention of the Government has been drawn towards the adverse impact on the lives of the general public due to the increasing noise pollution;
- b) if so, the details thereof;
- c) whether the Government has set a team of ENT experts in this regard and if so, details thereof;
- d) whether the Government proposes to amend the law determining various norms to check noise pollution spreading through various means; and
- e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) & (b) Various reports indicate that increasing noise pollution can have adverse impact on the hearing capacity besides other impacts on the health of general public including sleep disturbance, stress, hypertension etc.
- (c) As of now, no such team of ENT experts has been set up by Ministry of Environment, Forest and Climate Change on the issue of noise pollution.
- (d) and (e) Ministry of Environment, Forest and Climate has notified Noise Pollution (Regulation and Control) Rules, 2000 for regulation and control of noise pollution and its impact on health. These Rules relate to restrictions relating to use of loudspeakers, public address systems and other sound producing systems. In addition, it also prescribes standards for various land use areas such as industrial, commercial, residential and silence zone. Amendments are considered from time to time. However, norms to check noise pollution mainly relate to prescribed standards with respect to these land use categories. No decision has been taken to amend these prescribed standards, which are 75, 65, 55 and 59 dB(A) during day time and 70, 50, 45 and 40 dB(A) during night time for industrial area, commercial area, residential area and silent zone respectively.
